NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.07.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3978 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 876 of 2023	Greenopolis Welafre Association Vs. Pradeep Kumar Kaushik, Interim Resolutional Professional (IRP), of Three C Shelters Pvt. Ltd. & Ors.	Kanika Singhal

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1.

Notice Board By order -sd/-

2. Website: www.nclat.nic.in Assistant Registrar